



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/188/2020	BABITA BAYAN AND ANR. Versus THE STATE OF ASSAM AND 17 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, ELEM. EDU GA, ASSAM SC, SSA
2	WP(C)/1040/2020	MOZILA BEWA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR I RAFIQUE MS. M MEDHI MS. M DEKA	GA, ASSAM MR A SARMA SC, F C I
3	WP(C)/1566/2020	HUSSAIN AHMED MAJUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S P HUSSAIN	GA, ASSAM
4	WP(C)/1973/2020	M/S. PEYUSH TRADERS Versus THE UNION OF INDIA AND 4 ORS.	MR. T DEURI	MR. B K DAS SC, NF RLY
5	WP(C)/4517/2021	NURSALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. M BEGUM MS. P DEVI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A K RAY	01-11-2021	To	15-11-2021
7)	MR. I GOGOI	01-11-2021	To	15-11-2021
8)	MISS T DAS	01-11-2021	To	15-11-2021
9)	MR. M H RAJBARBHUIYAN	08-11-2021	To	12-11-2021
10)	MS. S G BARUAH	08-11-2021	To	15-11-2021
11)	MR S MUKTAR	08-11-2021	To	08-11-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Rev.P./517/2019	MRINAL RAY AND ANR. Versus RITEN HAZARIKA	MR H DAS MR H KALITA	
2	Crl.Rev.P./97/2020	LAL MIYA @ LALMIYA BHUYAN Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Crl.Pet./504/2020	ARIF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/97/2020	JUNE MONI BORA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR N DUTTA MR. N SARKAR MR. P MAHANTA MR. M DEWAN	MR B D DAS (R-7,8) GA, ASSAM MR H K SARMA (R-7,8) MS K PHUKAN (R-7,8)
2	WP(C)/2468/2020	MOHESWARI PATIRI Versus THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	GA, ASSAM SC, FINANCE SC, EDU
3	WP(C)/2556/2020 FIXED	M/S. LHAKPA TRADING AGENCY AND ANR. Versus BANK OF INDIA AND ANR.	MR. M KHATANIAR MR. M KATAKI	
4	WP(C)/2755/2020 FIXED	ABDUR RASHID Versus THE UNION OF INDIA AND 12 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. K K PARASAR ASSTT.S.G.I.
5	WP(C)/4159/2020 FIXED	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND 18 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	GA, ASSAM

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